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No.K-11019/07/2018-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 01st November, 2018

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Dr. Justice Ravi Ranjan, senior-most Judge of the Patna High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shri Justice Mukeshkumar Rasikbhai Shah relinquishes charge of the office of the Chief Justice of the Patna High Court consequent upon his appointment as a Judge of the Supreme Court of India.


(Rajinder Kashyap)

Joint Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No.K-11019/07/2018-US.II

Dated 01.11.2018

Copy to:-

1. Shri Justice Mukeshkumar Rasikbhai Shah, Chief Justice, Patna High Court, Patna
2. Dr. Justice Ravi Ranjan, Judge, Patna High Court, Patna.
3. The Secretary to the Governor of Bihar, Patna.
4. The Secretary to the Chief Minister of Bihar, Patna.
5. The Secretary to the Chief Justice, Patna High Court, Patna.
6. The Chief Secretary, Government of Bihar, Patna.
7. The Registrar General, Patna High Court, Patna.
8. The Accountant General, Bihar, Patna.
9. The President`s Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(RKK)/DS(ANS)/US.II/SO(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978